

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :01/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M</u></b>				
<b><u>115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.</u></b>				
1	SEBI Appeal	252/2018	P.A. Murali Vs. SEBI	Vinay Chauhan,Adv. i/bCorporate Law Chambers India Rafique Dada,Sr. Adv. i/b The Law Point
2	SEBI Appeal	512/2019	IIFL Securities Limited Vs. SEBI	Alliance Law K. Ashar and Co
<b><u>178-ADMISSION-COURTCODE- NONCOMPLIANCE-AT 11.07A.M.</u></b>				
3	Misc. Application	540/2021	Pochiraju Industries Limited Vs. National Securities and Exchange Board of India	Mr. Rayyan Nasir, Advocate i/b MKA and Co.
(Main Matter Number :SEBI Appeal/0000386/2021)				
	SEBI Appeal	386/2021	POCHIRAJU INDUSTRIES LIMITED Vs. NSEIL	Shri Nasir Mohammed, Advocate
Sub Matter : Misc. Application/0000540/2021				
Sub Matter(Disposed) : Misc. Application/0000857/2021				
<b><u>486-ADMISSION-COURTCODE-SURVEYWORKS AT-11.10 A.M.</u></b>				
4	IRDA Appeal	6/2021	INTEROCEAN SURVEYORS AND LOSS ASSESSORS Vs. IRDA	Legal Department INTEROCEAN
<b><u>488-ADMISSION-COURTCODE-PSTLAO-AT-11.15 A.M.</u></b>				
5	Misc. Application	899/2021	INVENTURE GROWTH AND SECURITIES LIMITED-Delay Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000566/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
6	Misc. Application	931/2021	MR. SANJAY GUPTA-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000568/2021)	Mindspright Legal
7	Misc. Application	932/2021	APL INFRASTRUCTURE PRIVATE LIMITED-Delay Vs. SEBI (Main Matter Number :SEBI Appeal/0000567/2021)	Mindspright Legal
	SEBI Appeal	566/2021	INVENTURE GROWTH AND SECURITIES LIMITED Vs. SEBI Sub Matter : Misc. Application/0000899/2021	Shah and Ramaiya
	SEBI Appeal	567/2021	APL INFRASTRUCTURE PRIVATE LIMITED Vs. SEBI Sub Matter : Misc. Application/0000932/2021	Mindspright Legal
	SEBI Appeal	568/2021	MR. SANJAY GUPTA Vs. SEBI Sub Matter : Misc. Application/0000931/2021	Mindspright Legal
<b><u>489-ADMISSION-COURTCODE-SCORESVENTURA-AT-11.20 A.M</u></b>				
8	Misc. Application	900/2021	NELSON THOMAS DSILVA-Exemption Vs. SEBI AND ORS. (Main Matter Number :SEBI Appeal/0000569/2021)	Yasmin Bhansali and Co.
	SEBI Appeal	569/2021	NELSON THOMAS DSILVA Vs. SEBI and Ors. Sub Matter : Misc. Application/0000900/2021	Yasmin Bhansali and Co.

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<b><u>487-ADMISSION-COURTCODE-MARESTORATION AT-11.25 A.M</u></b>				
9	Misc. Application	634/2021	NARAYAN LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
(Main Matter Number :SEBI Appeal/0000439/2021)				
	SEBI Appeal	439/2021	NARAYAN LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter : Misc. Application/0000634/2021				
Sub Matter : Misc. Application/0000963/2021				
Sub Matter : Misc. Application/0000964/2021				
	Misc. Application	963/2021	M/S. NARAYAN SECURITIES SECURITIES LTD-Urgency Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
(Main Matter Number :SEBI Appeal/0000439/2021)				
	Misc. Application	964/2021	M/S. NARAYAN SECURITIES SECURITIES LTD-Restoration Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
(Main Matter Number :SEBI Appeal/0000439/2021)				
<b><u>93-PART HEARD-COURTCODE-TBTIP-AT 11.30 A.M</u></b>				
10	SEBI Appeal	184/2019 ( /0000 )	OPG Securities Private Limited and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates  Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter : Misc. Application/0000777/2021				
	Misc. Application	250/2019	A. KUMAR - INTERVENER Vs. RAVI NARAIN VS SEBI	Nithyaesh Natrajan, Adv -i/b Adv Saloni Sulakhe,
(Main Matter Number :SEBI Appeal/0000331/2019)				

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	Misc. Application	257/2019	A. KUMAR - INTERVENER Vs. NSEIL VS SEBI	Nithyaesh Natrajan-Adv-i/b Adv Saloni Sulakhe
(Main Matter Number :SEBI Appeal/0000333/2019)				
	Misc. Application	298/2019	A. KUMAR- INTERVENER Vs. CHITRA RAMAKRISHNA VS SEBI	Nithyaesh Natrajan, ADV- i/b Adv Saloni Sulakhe
(Main Matter Number :SEBI Appeal/0000336/2019)				
A/W	SEBI Appeal	331/2019	Ravi Narain Vs. SEBI	P. N. Modi, Sr. Adv i/b MKA Rafique Dada,Sr.Adv.i/b The Law Point
Sub Matter :		Misc. Application/0000250/2019		
A/W	SEBI Appeal	333/2019	National Stock Exchange of India Ltd. Vs. SEBI	D. J. Khambatta, Sr. Adv i/b AZB and Partners  Rafique Dada, Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000257/2019		
A/W	SEBI Appeal	336/2019 ( /0000 )	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Rafique Dada,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000298/2019		
A/W	SEBI Appeal	433/2019	Mr. A. Kumar Vs. SEBI	Saloni Sulakhe, Advocate  Rafique Dada,Sr. Adv. i/b The Law Point
	Misc. Application	777/2021	OPG SECURITIES PVT LTD. Vs. SEBI	PARINAM LAW ASSOCIATES LAW POINT
(Main Matter Number :SEBI Appeal/0000184/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>106-ADMDISPOSAL-COURTCODE-FEELIABILITY-AT-12.10 PM</u></b>				
11	SEBI Appeal	317/2018	LNS Stockholdings Pvt. Ltd. Vs. SEBI and Anr.	N.Merchant,Adv. i/b Thakordas and Madgavkar A.Ghosh,Adv. i/b The Law Point-R1, None-R2
	Sub Matter :	Misc. Application/0000804/2021		
A/W	SEBI Appeal	387/2018	V.K. Dua and Co. Vs. SEBI and Anr.	N.Merchant,Adv.i/b M/s. Thakordas and Madgavkar A.Ghosh,Adv.-R1, None for R2
A/W	SEBI Appeal	433/2018	Kuber Securities Ltd. Vs. SEBI and Anr.	N.Merchant,Adv.i/b M/s. Thakordas and Madgavkar A.Ghosh,Adv.-R1, None for R2
A/W	SEBI Appeal	487/2018	Subhash and Co. Vs. SEBI and Anr.	Neerav Merchant,Adv. i/b Thakordas and Madgavkar A.Ghosh, Adv. i/b The Law Point-R1,None-R2
A/W	SEBI Appeal	298/2019	M/s. C.R. Jain and Co. Vs. SEBI and Anr.	Bharat Merchant,Adv.i/b M/sThakordas and Madgavkar Kumar Desai,Adv. i/b ELP
A/W	SEBI Appeal	299/2019	M/s. Virendra Kumar Jain Vs. SEBI and Anr.	Bharat Merchant,Adv.i/b M/sThakordas and Madgavkar Kumar Desai,Adv. i/b ELP
	Misc. Application	804/2021	LNS STOCK HOLDINGS PVT LTD. Vs. SEBI	THAKORDAS MADGAVKAR  The Law Point
(Main Matter Number :SEBI Appeal/0000317/2018)				

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<b><u>232-ADM DISPOSAL-COURTCODE-AOCHOICE-AT-12.20 PM</u></b>				
12	SEBI Appeal	474/2019	Choice Equity Broking Private Limited Vs. SEBI	Jitendra,Adv. i/b Mindspright Legal  Vivek Shah,Adv. i/b ELP
<b><u>268-ADMISSION-COURT CODE-SIPHONEDFUNDS-AT-12.30 PM</u></b>				
13	SEBI Appeal	405/2021	Sarbananda Gattani Vs. SEBI	Sarbananda Gattani Appellant
Sub Matter :		Misc. Application/0000771/2021		
	Misc. Application	771/2021	SARBANANDA GATTANI Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000405/2021)				
A/W	SEBI Appeal	552/2021	ANIL KUMAR PODDAR Vs. SEBI and ors.	R. V. LEGAL
Sub Matter(Disposed) :		Misc. Application/0000842/2021		
<b><u>37-ADMDISPOSAL-COURTCODE-ICDRPENALTY-AT-12.40 PM</u></b>				
14	SEBI Appeal	455/2020	MANGALAM DRUGS AND Vs. SEBI	Aparna Wagle, Advocate- i/b Alliance Law Mr. Abhiraj Arora, Advocate-i/b ELP
(Main Matter Number :Misc. Application/0000463/2020)				
Sub Matter :		Misc. Application/0000463/2020		
	Misc. Application	463/2020	Mangalam Drugs AND Organics Ltd. Ors. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000455/2020)				
Sub Matter :		SEBI Appeal/0000455/2020		
<b><u>190-ADMDISPOSAL-COURTCODE- AOSPECTACLE-AT-12.50 PM</u></b>				
15	SEBI Appeal	57/2021	Santosh Maruti Patil Vs. SEBI	Corporate Law Chambers India Vidhii Partners
Sub Matter(Disposed) :		Misc. Application/0000020/2021		

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A/W	SEBI Appeal	388/2021	SANTOSH MARUTI PATIL Vs. SEBI	MR. K. C. JACOB, ADVOCATE-I/B-CORPO RATELAWCHAMBERS